

The Motion was Adopted

12.41 hrs.

MATTERS UNDER RULE 377

[English]

(I) Need to instal a TV Relay station at Chidambaram in South Arcot district of Tamil Nadu

DR P VALLAL PERUMAN (Chidambaram) Sir, the world famous temple of Sri Nataraja is in Chidambaram in South Arcot District of Tamil Nadu which is my constituency. The grand annual dance mela in Chidambaram temple is shown on T V to the rest of India but the same cannot be witnessed by the local people for want of T V transmission and reception facility. Chidambaram is an important industrial and cultural city. Around 7,000 students study in various educational institutions under the Annamalai University. Oil and Natural Gas Commission has struck oil and natural gas in Perangipet and in Buvanagiri alone, 215 barrels of crude oil a day is tapped for being refined at Manali. In and around Buvanagiri, natural gas at 3,000 million cu mtr is expected to be tapped and the work is going on at a faster pace.

A cooperative sugar factory established at a cost of Rs. 30 crores is in operation in Sethiathope. A glass factory at a cost of Rs. 18 crores is proposed to be established at Kaspala Alamsadi in Buvanagiri. In view of the above, I request the hon. Minister to instal a T V Relay Station in Chidambaram at the earliest.

[Translation]

(ii) Need to ensure that loans for house building are made available to people by financial institutions on easy terms

SHRIMATI USHA VERMA (Kheri) Mr Speaker, Sir, with your permission I would

like to raise the following matter under rule 377. Today India is a prosperous country. We have made progress in all the sectors. No Indian is worried about food and clothing but a house is still a dream for many. In this connection the challenge taken up by financial institutions to provide house building advance on easy terms is commendable. The National Housing Bank can also play a vital role in strengthening these institutions.

But today the need of the hour is to provide loans at low rates of interest. These institutions provide loans at the rate of 12 1/2% upto Rs. 20,000, 13% upto Rs. 50,000 and 14% upto Rs. 1,00,000 to the common man and the scheme formulated by the National Housing Bank to provide financial assistance can be called as a beginning in this direction.

12.44 hrs.

[SHRI JASWANT SINGH *in the Chair*]

If the Ministry of Finance includes these financial institutions under section 54E of Income Tax HUDCO, they would be able to mobilise more resources from public and provide loans at lower rate of interest to the people. They would be able to give loans at the rate of 10 1/2% upto Rs. 20,000, 11 1/2% upto Rs. 50,000 and 12 1/2% upto Rs. 1,00,000.

Therefore, I would like to suggest that the Ministry of Finance should provide similar facilities to these financial institutions as are available to the Banking Institutions. The National Housing Bank should also be provided powers similar to those of the Reserve Bank of India in order to supervise the operation of these institutions. Today these Financial Institutions need Rs. 70 thousand crores.

[English]

(iii) Need to include 'Dogri' language in the Eighth schedule of the Constitution

SHRI JANAK RAJ GUPTA (Jammu): Sir, a large number of people in Jammu and